

ACT No. XXVII OF 1930.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 25th July, 1930.)

An Act further to amend the Indian Telegraph Act, 1885, for a certain purpose.

WHEREAS it is expedient further to amend the Indian Telegraph Act, 1885, for the purpose hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Telegraph (Amendment) Act, 1930. Short title.

2. In clause (a) of the second proviso to sub-section (1) of section 4 of the Indian Telegraph Act, 1885, after the word "waters" the words "and on aircraft within or above British India, or Indian territorial waters," shall be inserted. Amendment of section 4, Act XIII of 1885.

Price 1 anna or 1½d.]

MGIPC—L—IX-101—29-8-30—5,000.